GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

UNSTARRED QUESTION NO.1429 TO BE ANSWERED ON THE 19TH DECEMBER, 2018

OUTSTANDING DUES OF CONTRACTORS OF MES

1429. SHRI RAM CHARITRA NISHAD:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) whether it is a fact that the contractors of Military Engineering Services (MES) have threatened to stall work and go on indefinite strike unless the Government clears their dues which is in crores;

(b) if so, the details thereof;

(c) whether it is true that no payments have been made to them in the past six months and the backlog goes upto two years;

(d) if so, the details thereof and the reasons therefor; and

(e) the steps taken by the Government in this regard?

<u>ANS</u>	W	E	R
MINISTER OF STATE			(DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE			
रा रा य मंी			(डा. सुभाष भामरे)

(a) & (b): The Builders Association of India issued notice to E-in-C's Branch for a tool down strike for one day each in October 2018 and December 2018 citing delays in payments.

(c) No, Madam.

(d) & (e): Budgetary allocations made between numerous competing demands within the Ministry of Defence are corrected midcourse, through a process of review of expenditure and revised inter-se allocations through reappropriations and supplementary demand for grants. In the case of MES, reappropriation of funds to augment its budget have been undertaken during the course of the year to address the issue.
